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funds with the stipulation that the same will be utilised by the State Govenrment, as far as possible, for the development of sugarcane.

All Sugar Producing States/Union Territories have been asked to make a provision in their State Laws concerning Sugarcane (Supply and Regulation) for the payment of interest on all delayed payments of cane price at the rate of 15 per cent. Some State Governments have already made necessary provision and the matter is being pursued with others.

## Government quarters in Sector D, Gole Market, New Delhi

388. SHRI F. M. KHAN: Will he Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) whether it is a fact that the windows and doors of Government quarters in Sector D, Gole Market, New Delhi were not painted during the year 1976-77;
- (b) if so, what are the reasons therefor;
- (c) whether it is a fact that payment for the work has already been made to the contractor; and
- (d) if so, what action Government propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). The doors and windows of most of the Government quarters in Sector 'D' Gole Market were painted during 1976-77. Some of the quarters were left out as either they were locked or the residents did not make them available to the CPWD for painting.

(c) Payment has been made to the contractor only for the work done.

(d) Those quarters which were not painted during 1976-77 will be painted during this year i.e. 1977-78.

## Institutes equipped with facility to make toxicological study

389. SHRIMATI MARGARET ALVA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) the number of applications for registration of small scale units rejected by the Registration Committee of the Central Insecticides Board during the last one year;
- (b) whether the said Committee has laid down any standard formula for registration;
- (c) what is the number of institutes in the country equipped with the facilities to make a toxic logical study and what are their charges for conducting tests of insecticides on particular species of insects; and
- (d) what is the average time required to complete a single test of a specie?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) During the last one year 504 applications were rejected by the Registration Committee.

- (b) Yes, Sir.
- (c) No precise information is avail. able on the Laboratory facilities expertise available to conduct the toxicological tests in the country. However, a Joint Team of Experts from the Ministry of Agriculture and pesticide Industry identified five public sector and three private sector leading laboratories involved in pesticides toxicology to undertake toxicological test on pesticides. The charges vary between Rs. 1,000 to Rs. 60,000 depend-